

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2210  
ANSWERED ON:09.03.2011  
BORDER DISPUTE BETWEEN INDIA AND PAKISTAN  
Adityanath Shri Yogi

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether there is any border dispute between India and Pakistan;
- (b) if so, the details thereof; and
- (c) the progress of the dialogue between the two countries to resolve the border dispute?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

(a) to (c) Pakistan is in illegal occupation of approximately 78,000 sq kms of Indian territory in the State of Jammu and Kashmir. In addition, Pakistan has illegally ceded approximately 5,180 sq kms of Indian territory in Pakistan occupied Kashmir to China under the so-called Sino-Pak Boundary Agreement of 1963. The International Boundary in the Sir Creek area and International Maritime Boundary Line (IMBL) between India and Pakistan have not been demarcated.

India seeks a peaceful, negotiated settlement of all issues with Pakistan, including the issue of Jammu and Kashmir. The issues of Jammu and Kashmir and Sir Creek were discussed with Pakistan within the framework of the Composite Dialogue.

The Foreign Secretaries of India and Pakistan met in Thimphu on February 6, 2011, to chart the way forward in India-Pakistan relationship. India and Pakistan have agreed that prior to the visit of the Foreign Minister of Pakistan to India by July 2011, among other meetings, a meeting of Foreign Secretaries of the two countries will be convened on Jammu and Kashmir and a meeting at the level of Additional Secretaries/Surveyors General will be convened on Sir Creek. Dates of the aforementioned meetings will be fixed through diplomatic channels.